

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr.M.P. No. 1322 of 2020

Akhay Kumar Mohanty & another **... Petitioners**

-Versus-

The State of Jharkhand & another **... Opposite Parties**

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioners : Mr. A.K. Sahani, Advocate
For the Opposite Party-State : A.P.P.
For Opposite Party No.2 : Mr. Ashish Kumar, Advocate

04/09.09.2021. This criminal miscellaneous petition has been taken through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

As prayed by Mr. Ashish Kumar, learned counsel for opposite party no.2, one week's time is allowed.

(Sanjay Kumar Dwivedi, J.)

Ajay/